

## Reorganisation of RMS

3138. SHRI ASHOK NATH VERMA:  
Will the Minister of COMMUNICATIONS be pleased to state;

(a) whether the process of re-organisation of RMS has been completed, consequent on conversion of sorting sections into transit;

(b) what is the total number of mail offices in each circle as on 1st April, 1984, 1st April, 1985, 1st April, 1986 and 31st October, 1986 alongwith the staff;

(c) what is the total number of staff of different categories which became surplus in each circle and the financial savings made on this account; and

(d) whether there is any proposal to integrate post offices and mail offices and the Postal and RMS staff, if so, what are the details thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF COMMUNICATIONS  
(SHRI SANTOSH MOHAN DEV): (a) Yes, Sir.

(b) The total number of mail offices in each circle as on 1st April, 1984, 1st April, 1985, 1st April, 1986 and 31st October, 1986 are given in the enclosed Statement-II (See below). The information regarding staff is being collected.

(c) The total number of staff of different categories which became surplus in each circle is given in the enclosed Statement-H (See below). The Financial saving made on this account are Rs. 1061.248 Ls.

(d) A departmental committee was appointed to consider merger of the two Cadres of postal Asstts., Sorting Asstts. The Unions were also consulted by this Committee. The Fourth Central Pay Commission has also mentioned in its report about the merger of these two cadres.

## Statement-I.

## Total Number of Mail Offices

	Ist April 1984	Ist April 1985	Ist April 1986	31st October 1986
Andhra Pradesh	55	53	37	37
Mah.	77	77	74	74
Raj.	34	34	34	34
NW	39	38	32	31
NE	22	22	22	22
Guj	40	0	40	40
Bihar	53	53	52	50
U.P.	84	83	82	81
Delhi	22	25	24	25
J & K	2	2	2	2
Karnataka	38	38	37	37
Kerala	39	43	44	44
M.P.	36	37	38	36
Orissa	54	48	46	46
Tamil Nadu	68	87	83	83
W.B.	89	91	91	91
	752	771	738	733

## Statement-II

Total Numbers of Posts Rendered Surplus (Category-wise)

	ASRM	IRM	HSG 11	LSG HS	LSG Sup.	LSG Op.	TS	MM
Andhra		1	1	4	11	..	160	70
Bihar		2	5	31	8	8	208	25
Delhi	3	1	6	..	..	6	263	29
Gujarat		..	..	..	..	..	15	21
J & K		..	..	..	..	..	..	..
Kerala		..	..	..	5	..	34	4
Karnataka		..	..	4	10	..	52	13
M.P.		..	..	..	..	..	49	9
Maharashtra		..	13	..	17	..	..	223
NE		..	..	4	..	..	40	10
NW		..	..	7	..	..	60	19
Orissa		1	1	5	5	1	122	11
Rajasthan		..	2	..	..	..	137	36
Tamil Nadu		4	..	13	15	..	200	63
U.P.		..	..	..	..	..	109	1
West Bengal		1	9	18	..	..	132	15
	3	10	37	86	71	15	1581	568

Counting of period of service in army for pension in the territorial Army

3139. SHRI DHULESHWAR MEENA: Will the PRIME MINISTER be pleased to state:

(a) whether the period of regular commissioned service in the Army is taken into consideration for determining the pension in the Territorial Army; if so, what is the number of retired Lieutenants and Colonels who are eligible for such pension at present; and

(b) the number of cases in which payments of pensions have been made during the last 3 years and the number of

cases of payment of pension pending at present?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT IN THE MINISTRY OF DEFENCE (SHRI ARUN SINGH): (a) Yes, Sir. One retired Colonel is eligible for pension. There is no retired Lieutenant who is eligible.

(b) Out of a total of 40 Territorial Army Officers eligible for pension, in the cases of 21, their former Army service is to be reckoned for pension. Of these, in 16 cases pension has been sanctioned. Cases of the remaining 5 are in various stages of finalisation.